

NOTIFICATIONS

It is hereby notified for general information that:

1. On **18.08.2014 (Monday)** be observed as holiday in this court on account of **Shri Krishan Janam Ashtmi Parv** in lieu thereof, **Saturday falling on 06.09.2014** shall be observed as Court Working Day(vide notification no. 93 Genl./XVII.3, dated 12.08.2014).
2. On **18.08.2014 (Monday)** be observed as holiday in the Subordinate Courts of States of Punjab, Haryana and UT Chandigarh respectively , on account of **Shri Krishan Janam Ashtmi Parv** in lieu thereof, **Saturday falling on 23.08.2014** shall be observed as Court Working Day for Subordinate Courts of states of Punjab, Haryana and UT Chandigarh (vide notification no. 94 Genl./XVII.3, dated 12.08.2014).
3. On **21. 08 2014 (Thursday)** be observed as public holiday in all the Subordinate Judicial Courts situated in District Bathinda and District Patiala on account of **Bye-Election of 94-Talwandi Sabo and 115-Patiala Assembly Constituencies** on that day, vide notification no. 98 Genl./XVII.3,dated 18.08.2014.